

MCRC-17139-2025

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

1

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR ON THE 14th OF AUGUST, 2025

MISC. CRIMINAL CASE No. 17139 of 2025

MISHRILAL

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Dhwaj Ahirwar, Advocate for the petitioner(s).

Shri Vinod Thakur, Govt. Advocate for the respondent/State.

Learned counsel for the petitioner submits that this petition has rendered infrutuous in view of the final disposal of the main case.

Considered.

The petition is dismissed.

(SANJEEV S KALGAONKAR) JUDGE